

No. CAT/GHY/1/9/86 - Judl./
केन्द्रीय प्रशासनिक अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
गुवाहाटी न्यायपीठ
GUWAHATI BENCH



फोन/ Phone: 0361-2529401

राजगढ़रोड, भंगागढ़/Rajgarh Road, Bhangagarh,

गुवाहाटी 781005- /Guwahati-781005.

दिनांक/ Date: 20.09.2024

NOTICE

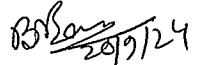
It is for information of all concerned that the Circuit Court Sitting of Central Administrative Tribunal, Guwahati Bench will be held at the Eulas at Sonar Tari State Guest House, Agartala, Tripura on 26th (Thursday) and 27.09.2024 (Friday) (both days inclusive) to hear and dispose of cases relating to the territorial Jurisdiction of the State of Tripura. The constitution of the Bench will be Hon'ble Mr. M. L. Srivastava, Administrative Member and Hon'ble Mr. Rajveer Singh Verma, Judicial Member.

The learned Advocates/Parties appearing in person are requested to note and extend co-operation and appear before the Circuit Court on the Central Administrative Tribunal, Guwahati Bench, at Agartala on the above noted date, failing which the cases will be decided according to law.

Advocates/Parties/Litigants who are willing to file fresh Application may do so during the Circuit Court sitting.

The final Cause List will be notified in due course.

By order,


(BUBUL BARMAN)
H.O.O. (I/C)

Copy to :

1. The Registrar General, Hon'ble Gauhati High Court, Guwahati - 781001 with the request to display the Notice and tentative Cause List in the Notice Board.
2. The Registrar General, Hon'ble High Court of Tripura, Agartala - 799010 with the request to make arrangement for displaying the tentative Cause List in the Notice Board.
3. The Secretary (Law), Government of Tripura, Agartala with the request for giving wide publicity in local prominent Newspaper, TV Channels etc.
4. The Secretary (GAD), Government of Tripura, Agartala - 799 001 for information.
5. The Principal Registrar, Central Administrative Tribunal, Principal Bench, Copernicus Marg, New Delhi - 110 001 for kind information.
6. The President/ Secretary, Bar Association, Hon'ble High Court of Gauhati, Guwahati - 781001 for kind information.
7. The President/ Secretary, Bar Association, Hon'ble High Court of Tripura, Agartala - 799010 for kind information.
8. The President/Secretary, CAT, Bar Association, Guwahati Bench, Guwahati - 781005 for kind information.
9. Notice Board.
10. Guard File.



DAILY CAUSELIST

CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI

LIST OF CASES TO BE HEARD ON THURSDAY THE 26TH SEPTEMBER 2024

HON'BLE MR. M. L. SRIVASTAVA , MEMBER (A)

HON'BLE MR. RAJVEER SINGH VERMA , MEMBER (J)

**COURT NO : 1
10:30 AM**

CIRCUIT COURT AT AGARTALA, TRIPURA

<https://centraladministrativetribunal.webex.com/centraladministrativetribunal/j.php?MTID=me748881843c8220e1af02a45b4f1eccc>

NOTE: VIDEO CONFERENCING/HYBRID HEARING FACILITY IS BEING MADE AVAILABLE TO THE LEARNED ADVOCATES/PARTIES-IN- PERSON IN CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH. THIS FACILITY IS PRESENTLY AVAILABLE THROUGH THE LINK MADE AVAILABLE IN DAILY CAUSELIST. THE STAKEHOLDERS WHO DESIRE TO BE HEARD THROUGH VIDEO CONFERENCING, MAY INTIMATE THE COURT STAFF/REGISTRY IN ADVANCE THROUGH EMAIL (CATGHY@REDIFFMAIL.COM) BY GIVING DETAIL OF CASE NO., ITEM NO., PARTY NAME AND MOBILE NO. OF APPLICANT/RESPONDENT/ADVOCATE, BY 09:00 A.M. BEFORE THE COURT STARTS, SO AS TO ENABLE THE REGISTRY TO SHARE THE LINK AND PIN WELL BEFORE THE HEARING

PARTIES ARE REQUESTED NOT TO SEEK ADJOURNMENT OF THE HEARING MATTERS UP TO 2019. IF ON CALL PARTIES ARE FOUND ABSENT, RULE 15&16 OF C.A.T.[PROCEDURE] RULES, 1987 WILL BE INVOKED

TENTATIVE CAUSE LIST

FOR ADMISSION

1	O.A./218/2024 (Agartala) [UPGRADATION] [SENIOR CITIZEN] DB	DR MANASH DEV V/S DEPARTMENT OF PERSONNEL AND TRAINING AND OTHERS	MR. C. S. SINHA ----- CGSC	1
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FOR ORDERS

2	O.A./260/2021 (Agartala) [PROMOTION] DB	SHRI HARE KRISHNA ROY AND ORS V/S ACCOUNTANT GENERAL (A AND E) TRIPURA AGARTALA	MR. P. MAISHAN ----- A.G ADVOCATE MR S K GHOSH	11
3	O.A./236/2023 (Agartala) [SENIORITY] [SENIOR CITIZEN] DB	RAJENDRA KR NOATIA V/S UNION PUBLIC SERVICE COMMISSION	MR. P. MAISHAN ----- DR ANKIT TODI UPSC ADV MR. D SAHU MR. ABHISHEK KUNDU, ADDL. CGSC	10

4	O.A./11/2024 (Agartala) [RESIGNATION/RELEASED] DB	SRI SURABIR KARMAKAR V/S DEPARTMENT OF POSTS	MR. S NATH DR G J SHARMA ----- CGSC MR. A. KUNDU ADDL CGSC	7
5	C.P./24/2024 (Agartala) [NON COMPLIANCE OF ORDER] IN O.A./161/2018 [SENIORITY]	BILTU SAHA V/S COMPTROLLER AND AUDITOR- GENERAL OF INDIA	MR.M.CHANDA MRS. U DUTTA MS S CHOUDHURY MR. K. ABHINABA MS A SARKAR ----- MR. S. K. GHOSH ADDL. CGSC FOR R NO 1	4
6	O.A./120/2024 (Agartala) [TRANSFER/POSTING] [SENIOR CITIZEN] SB	AMITABHA BANDOPADHYAY V/S HEALTH AND FAMILY WELFARE	MR. P. MAISHAN ----- CGSC	3
<u>FOR HEARING</u>				
7	O.A./280/2020 (Agartala) [PAY FIXATION] [SENIOR CITIZEN] DB	SHRI UTTAM KUMAR BHAUMIK V/S M/O HOME AFFAIRS	MR. A AHMED MS. D GOSWAMI ----- CGSC MR. D. SENAPATI MS. S. TODI	11
8	O.A./281/2020 (Agartala) [PAY FIXATION] DB	SHRI PRABIR MAJUMDAR V/S M/O HOME AFFAIRS	MR. A AHMED ----- CGSC MS. D. GOSWAMI MR. D. SENAPATI MS S TODI FOR R NO THREE MS S TODI FOR R NO THREE	12
9	O.A./34/2021 (Agartala) [PAY FIXATION] DB	SHRI ANUKUL BARMAN V/S DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION	MR. S NATH MR. G.J SHARMA ----- CGSC MR. ABHISHEK KUNDU, ADDL. CGSC	9
10	O.A./79/2021 (Agartala) [PAY FIXATION] DB	SHRI RAM PRASAD ACHARYYA V/S COMPTROLLER AND AUDITOR- GENERAL OF INDIA	MR.M.CHANDA ----- CGSC AG ADV	8

11	O.A./81/2021 (Agartala) [PENALTY] D.B	SHRI SAUMITRA BANDOPANDHYAY IAS V/S M/O CONSUMER AFFAIRS	MRS. S. D. GUPTA MR. B. PAUL MR. P. MAISHAN MRS SUJATA DEB MRS SULAGNA NANDI MS I DAS ----- CGSC / GA TRIPURA	13
12	O.A./345/2021 (Agartala) [DISCIPLINARY PROCEEDING] DB (I O T B C)	SHRI YASHVARDHAN JANGID V/S NORTH EASTERN RAILWAY	MR. J.P CHAUHAN MR R VERMA ----- RAILWAY,ADVOCATE	10
Dy. REGISTRAR/Joint REGISTRAR/SECTION OFFICER/REGISTRAR				



DAILY CAUSELIST

CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI

LIST OF CASES TO BE HEARD ON FRIDAY THE 27TH SEPTEMBER 2024

HON'BLE MR. M. L. SRIVASTAVA , MEMBER (A)

HON'BLE MR. RAJVEER SINGH VERMA , MEMBER (J)

**COURT NO : 1
AT 10:30 AM**

<https://centraladministrativetribunal.webex.com/centraladministrativetribunal/j.php?MTID=me748881843c8220e1af02a45b4f1eccc>

CIRCUIT COURT AT AGARTALA, TRIPURA

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TENTATIVE CAUSE LIST

FOR ORDERS

1	O.A./242/2023 (Agartala) [REGULARISATION] DB	NEMAI CHANDRA SINHA AND OTHERS V/S ALL INDIA RADIO	MR. P. MAISHAN ----- CGSC MR. ABHISHEK KUNDU, ADDL. CGSC	8
2	O.A./369/2023 (Agartala) [SELECTION] [SENIOR CITIZEN] DB	SMARAJIT KANUNGOE V/S DEPARTMENT OF PERSONNEL AND TRAINING	MR.M.CHANDA ----- MR. D. SENAPATI MS. S. TODI MR. H. K. SARMA MR K SARMA	5
3	O.A./49/2024 (Agartala) [PROMOTION] [SENIOR CITIZEN] DB	NRIPENDRA CHANDRA SHARMA V/S DEPARTMENT OF PERSONNEL AND TRAINING	MR. C. S. SINHA ----- MR. D. SENAPATI MS K BHATTACHARYYA MR. ABHISHEK KUNDU, ADDL. CGSC MR A TODI FOR R NO 3	6

FOR HEARING

4	O.A./80/2021 (Agartala) [REGULARISATION] DB	SHRI AJOY CHOUDHURY V/S NERAMAC	MR. P. MAISHAN ----- CGSC MR. S.K.GHOSH,ADDL.CGSC	11
5	O.A./281/2022 (Agartala) [REGULARISATION] DB	SHRI SANKAR SAHA V/S NAVODAYA VIDYALAYA SAMITI AND OTHERS	MR. P. MAISHAN ----- MRS. R. S. CHOUDHURY, NVS SC CGSC	9

Dy. REGISTRAR/Joint REGISTRAR/SECTION OFFICER/REGISTRAR